



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,20th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-I AND SINGLE BENCH  
OF HONOURABLE MR. JUSTICE M.R. PATHAK WILL SIT  
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WA/162/2021 FIXED AS THE FIRST CASE, AT 10:30 A.M.	THE UNION OF INDIA AND 4 ORS <b>Versus</b> M/S KESHARI INDUSTRIES	SC, GST MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
	<b>WITH</b>			
2	WA/163/2021	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> M/S TOPCEM INDIA	MR. S C KEYAL	DR. A SARAF FOR CAVEATOR
	<b>WITH</b>			
3	WA/170/2021	THE UNION OF INDIA AND 2 ORS <b>Versus</b> M/S DIGBOI CARBON PV. LTD.	MR. S C KEYAL MS. P DAS	
	<b>WITH</b>			
4	WA/180/2021	THE UNION OF INDIA AND ANR <b>Versus</b> PAN PARAG INDIA LTD.	SC, GST MR. S C KEYAL	
	<b>WITH</b>			
5	WA/186/2021	THE UNION OF INDIA AND ANR <b>Versus</b> ASSAM CARBON PRODUCTS LIMITED	SC, GST MR. S C KEYAL	
	<b>WITH</b>			
6	WA/207/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> K.D CEMENTS	MR. S C KEYAL	
	<b>WITH</b>			
7	WA/210/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> K. D COKES	MR. S C KEYAL	
	<b>WITH</b>			
8	WA/213/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S GUWAHATI CARBON LIMITED	MR. S C KEYAL	
	<b>WITH</b>			
9	WA/221/2021	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> M/S KAMLANG SAW AND VENEER MILLS PVT. LTD.	MR. S C KEYAL	

10	<b>WITH</b> WA/222/2021	THE UNION OF INDIA AND ANR. <b>Versus</b> M/S NEW AGE PETCOKE PVT. LTD	MR. S C KEYAL	
11	<b>WITH</b> WA/223/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> ASSAM ROOFING LIMITED A	MR. S C KEYAL	
12	<b>WITH</b> WA/224/2021	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> M/S OZONE AYURVEDICS, UNIT- II	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA MRS N GOGOI
13	<b>WITH</b> WA/225/2021	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> M/S JSVM PLYWOOD INDUSTRIES LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
14	<b>WITH</b> WA/226/2021	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> M/S GATTANI POLYMERS	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
15	<b>WITH</b> WA/227/2021	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> M/S JUMBO ROOFING AND TILES	MR. S C KEYAL	
16	<b>WITH</b> WA/230/2021	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> M/S AHINSHA CHEMICALS LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
17	<b>WITH</b> WA/231/2021	UNION OF INDIA AND 2 ORS. <b>Versus</b> KAMAKHYA PLASTICS PVT. LTD. F	MR. S C KEYAL	
18	<b>WITH</b> WA/232/2021  CAVT. NO. 04782/021,	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> MODI MUNDIPHARMA BEAUTY PRODUCTS PVT. LTD.	MR. S C KEYAL	DR. A SARAF (FOR CAVEATOR) MR. P BARUAH (FOR CAVEATOR) MR. Z ISLAM (FOR CAVEATOR) MR S J SAIKIA (FOR CAVEATOR) MR. N N DUTTA (FOR CAVEATOR)
<b><u>ORDERS</u></b>				
19	I.A.(Civil)/1318/2021 PIL/35/2021 (D/O) <b>in</b> PIL/35/2021  <b>WITH</b> I.A.(Civil)/1383/2021	THE GAUHATI UNIVERSITY AND ANR <b>Versus</b> GOPAL DAS  THE GAUHATI UNIVERSITY AND ANR <b>Versus</b> GOPAL DAS	SC, G U	MR. J PATOWARY       MR. J PATOWARI

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LEAVE NOTE OF ADVOCATES FOR 20/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MS. S G BARUAH	16-09-2021	To	20-09-2021
7)	MR. S U AHMED	20-09-2021	To	22-09-2021
8)	MR. R K JAIN	20-09-2021	To	24-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Monday,20th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021  
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE  
AND HONOURABLE MR. JUSTICE M.R. PATHAK**

**DIVISION BENCH COMPRISING OF HONOURABLE THE  
CHIEF JUSTICE AND HONOURABLE MR. JUSTICE  
A.BORTHAKUR WILL SIT AT 2:00 PM**

**DIVISION BENCH COMPRISING OF HONOURABLE THE  
CHIEF JUSTICE AND HONOURABLE MR. JUSTICE S.K.  
MEDHI WILL SIT AFTER RISING OF THE DIVISION  
BENCH COMPRISING OF HONOURABLE THE CHIEF  
JUSTICE AND HONOURABLE MR JUSTICE A.BORTHAKUR**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
16	C.Ex.App./4/2020 FIXED	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S PAN PARAG INDIA LTD.	MR. B SARMAH MR B HAZARIKA	MR. S K KEJRIWAL MS. S KEJRIWAL
	<b>WITH</b> I.A.(Civil)/1731/2020 <b>in</b> C.Ex.App./4/2020	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S PAN PARAG INDIA LTD.	MR B SARMAH MR B HAZARIKA	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR. S P SHARMA MR. N N DUTTA

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LEAVE NOTE OF ADVOCATES FOR 20/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MS. S G BARUAH	16-09-2021	To	20-09-2021
7)	MR. S U AHMED	20-09-2021	To	22-09-2021
8)	MR. R K JAIN	20-09-2021	To	24-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021  
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 20/09/2021

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1)	MR. L P SHARMA	12-07-2021	To 08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To 27-09-2021
3)	DR. N DEKA	10-09-2021	To 08-10-2021
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5)	MR N DUTTA	16-09-2021	To 22-09-2021
6)	MS. S G BARUAH	16-09-2021	To 20-09-2021
7)	MR. S U AHMED	20-09-2021	To 22-09-2021
8)	MR. R K JAIN	20-09-2021	To 24-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021  
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
45	WP(C)/4683/2021 CAVT. NO.05852/021, CONNECTED WITH ITEM NO. 15 IN THE DAILY CAUSELIST, FIXED	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA	MR. S DUTTA SC, NHM SC, HEALTH
46	WP(C)/4815/2021 B/O	GOURAV GOHAIN BORUAH <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 20/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
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7)	MR. S U AHMED	20-09-2021	To	22-09-2021
8)	MR. R K JAIN	20-09-2021	To	24-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021  
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
57	Crl.Rev.P./76/2021 WITH LCR 3 FILES, B/O	PRAN KISHORE DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA	PP, ASSAM
<b>MOTION</b>				
58	Crl.Pet./491/2021 B/O	MOYNUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE	PP, ASSAM
<b>ORDERS</b>				
59	Crl.Pet./372/2021 FIXED	NABAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR D MAHANTA	PP, ASSAM
<b>WITH</b>				
60	Crl.Pet./392/2020	BISWAJIT ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI	PP, ASSAM
<b>HEARING</b>				
61	Crl.Rev.P./32/2015 WITH LCR 1 FILE, FIXED	PRADIP BASUMATARY <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H DAS MR.H GOGOI MS.J SULTANA	PP, ASSAM
62	Crl.Pet./238/2021 WITH LCR 1 FILE, FIXED	DR. JAYADITYA PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SPL PP WILDLIFE FOREST ASSAM



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LEAVE NOTE OF ADVOCATES FOR 20/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MS. S G BARUAH	16-09-2021	To	20-09-2021
7)	MR. S U AHMED	20-09-2021	To	22-09-2021
8)	MR. R K JAIN	20-09-2021	To	24-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021  
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED  
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
43	WP(C)/4493/2021 CONNECTED WITH ITEM NO 8 IN THE DAILY CAUSELIST FIXED	REEPAN CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, K A A C SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 20/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
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6)	MS. S G BARUAH	16-09-2021	To	20-09-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021  
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
58	WP(C)/4810/2021 B/O	MRIGEN SARKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, REVENUE
<b><u>ADMISSION</u></b>				
59	WP(C)/249/2019 FIXED	JITEN KR. DAS AND 27 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM SC, FINANCE
<b><u>ORDERS</u></b>				
60	WP(C)/3094/2021 FIXED	BIKASH CH PANGGING <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
61	WP(C)/3095/2021 FIXED	PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
62	WP(C)/3096/2021 FIXED	BIDUR BORGAYAR <b>Versus</b> THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)
63	WP(C)/3097/2021 FIXED	BHARAT CH DAS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)

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LEAVE NOTE OF ADVOCATES FOR 20/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MS. S G BARUAH	16-09-2021	To	20-09-2021
7)	MR. S U AHMED	20-09-2021	To	22-09-2021
8)	MR. R K JAIN	20-09-2021	To	24-09-2021



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021  
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 20/09/2021

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1)	MR. L P SHARMA	12-07-2021	To 08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To 27-09-2021
3)	DR. N DEKA	10-09-2021	To 08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To 24-09-2021
5)	MR N DUTTA	16-09-2021	To 22-09-2021
6)	MS. S G BARUAH	16-09-2021	To 20-09-2021
7)	MR. S U AHMED	20-09-2021	To 22-09-2021
8)	MR. R K JAIN	20-09-2021	To 24-09-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,20th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021  
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>BAIL HEARING (BA)</b>				
72	Bail Appln./2289/2021 FIXED(CONNECTED WITH ITEM NO 50)	ABUL KALAM AZAD AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MR. M K HASAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
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7)	MR. S U AHMED	20-09-2021	To	22-09-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021  
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED  
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF THE DIVISION  
BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE  
AND HONOURABLE MR. JUSTICE A.BORTHAKUR AND WILL  
SIT AGAIN, IF TIME PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
74	WP(C)/5468/2020 FIXED	ABSER ALI SK. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 20/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MS. S G BARUAH	16-09-2021	To	20-09-2021
7)	MR. S U AHMED	20-09-2021	To	22-09-2021
8)	MR. R K JAIN	20-09-2021	To	24-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,20th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
2	WP(C)/4429/2021	MAHBUB ALI AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
<b>ADMISSION</b>				
3	WP(C)/617/2020	SAURAV JYOTI PARASOR AND 131 <b>Versus</b> THE STATE OF ASSAM AND 49 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC MR A. K. SARMA(R.Nos 8 to 50) MR D. KALITA(R.Nos 8 to 50) SC, PWD
<b>WITH</b>				
4	WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P- 1 TO 195)) MR. B PRASAD (P- 1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P- 1 TO 195)) MR P J BORAH	SC, APSC MR D SAIKIA SC, PWD
<b>HEARING</b>				
5	WP(C)/1831/2012	NISAVILHU HIEME and 5 ORS <b>Versus</b> THE GAUHATI HIGH COURT and ORS	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA GA, NAGALAND SC, GHC
<b>WITH</b>				
6	WP(C)/2031/2012	LOLENMAKLA and 8 ORS <b>Versus</b> THE GAUHATI HIGH COURT and ORS.	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY GA, NAGALAND SC, G.H.C



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LEAVE NOTE OF ADVOCATES FOR 20/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Monday,20th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021  
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
42	CRP(I/O)/87/2021 CAVT. NO.05682/021, FIXED	SAYED KAMALUDDIN AHMED AND 4 ORS. <b>Versus</b> SURENDRA KUMAR MITTAL AND 22 ORS. F	MR R SENSUA MR. K MOHAMMED MR D BORAH	MR. K N CHOUDHURY (r-1) MR. N ALAM (r-1) MS. S MEDHI MR A K SHARMA MR K JAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1455/2021 <b>in</b> CRP(I/O)/87/2021	SAYED KAMALUDDIN AHMED AND 4 ORS. <b>Versus</b> SURENDRA KUMAR MITTAL AND 22 ORS. F	MR R SENSUA MR. K MOHAMMED MR D BORAH	MR. N ALAM MS. S MEDHI MR A K SHARMA MR K JAIN FOR CAVEATOR
<b>ADMISSION</b>				
43	CRP(I/O)/358/2018 FIXED	PANKAJ DAS <b>Versus</b> SITARAM DAS AND 3 ORS.	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	MR. A K PURKAYASTHA MR. S K DAS
44	CRP(I/O)/384/2019 B/O	ARCHNA DAS <b>Versus</b> HERAMBA KUMAR DAS	MR. R S MISHRA MR. P BORDOLOI	MR. K R PATGIRI
<b>ORDERS</b>				
45	CRP(I/O)/218/2019 FIXED	BAPI ROY MALAKAR <b>Versus</b> ON DEATH OF MAHITOSH DAS HIS LEGAL REPRESENTATIVES	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	
46	I.A.(Civil)/1443/2021 FIXED, NOT BY H. PK DEKA <b>in</b> RSA/136/2015	DASARATH TALUKDAR <b>Versus</b> ON THE DEATH OF UPENDRA TALUKDAR, HIS LEGAL HEIRS HIREN TALUKDAR AND 9 ORS.	MR.B D DEKA MR.D DEKA	MR. A C SARMA MR. P MEDHI

**WITH**  
RSA/136/2015

DASARATH TALUKDAR

MR.B D DEKA  
MR. P M TALUKDAR  
MR.D DEKA

MR. A C SARMA  
MR. P MEDHI

**Versus**  
ON THE DEATH OF UPENDRA TALUKDAR,  
HIS LEGAL HEIRS HIREN TALUKDAR AND  
9 ORS.

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LEAVE NOTE OF ADVOCATES FOR 20/09/2021

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***The Gauhati High Court, At  
Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[ SUPPLEMENTARY CAUSE LIST – I ]**

**[ FOR MONDAY THE 20<sup>TH</sup> DAY OF SEPTEMBER, 2021 ]**

**BEFORE:  
HON'BLE THE CHIEF JUSTICE  
AND  
HON'BLE MR. JUSTICE MANASH RANJAN PATHAK  
[COURT NO. 1]**

**[THIS BENCH WILL SIT AT 10:30 AM]**

**RESPECTIVE DIVISION BENCH-I AND SINGLE BENCH  
OF HONOURABLE MR. JUSTICE M.R. PATHAK WILL SIT  
AFTER RISING OF THIS BENCH]**

**FOR ORDERS (DEFECTIVE CASE)**

20	WA.SL.NO.7315/2021  (CONNECTED WITH ITEM NO. 1 IN THE SUPPLEMENTARY CAUSE LIST)  WITH	THE UNION OF INDIA AND ANR. Vs  UPPER ASSAM PETROCOKE PVT. LTD.	MR. S.C.KEYAL	
21	WA.SL.NO.7309/2021  WITH	THE UNION OF INDIA AND 2 ORS. Vs  CEMENT INTERNATIONAL LTD. F	MR. S.C.KEYAL	
22	WA.SL.NO.7495/2021  WITH	THE UNION OF INDIA AND ANR. Vs  M/S PCL CEMENT AND PIPE INDUSTRIES F	MR. S.C.KEYAL	

23	WA.SL.NO.7316/2021  WITH	THE UNION OF INDIA AND 3 ORS. Vs M/S KESHARI INDUSTRIES F	MR. S.C.KEYAL	
24	WA.SL.NO.7308/2021	THE UNION OF INDIA AND ANR. Vs M/S K.D IRON AND STEEL CO.E	MR. S.C.KEYAL	

Total= 5 Nos.